



2026:AHC-LKO:15649

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 124 of 2026

Ramkeval

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Deptt. Of
Revenue Lko. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s) : Chandra Bhanu Singh
Counsel for Respondent(s) : C.S.C., Mohan Singh

Court No. - 17

HON'BLE SUBHASH VIDYARTHI, J.

1. Case called out. Nobody is present to press the petition nor any request for adjournment of the case has been made.
2. Therefore, the Court proceeds to examine the record of this petition with the assistance of Shri Vikas Rai, the learned Standing Counsel for the State of U.P. and Shri Mohan Singh, the learned counsel for the Gaon Sabha.
3. By means of the instant petition filed in public interest, the petitioner has sought issuance of a direction for removal of encroachment made on land bearing Gata No.712 measuring 0.253 hectare situated at Village- Pure Badyrai, Pargana- Rokha, Tehsil- Tiloi, Amethi, which is recorded as pond.
4. On the basis of written instructions provided by Tehsildar, Tiloi, Amethi, the learned Standing Counsel has stated that one Sitaram had made encroachment on a part of the pond land by constructing a house. A case under Section 67 of the U.P. Revenue Code, 2006 was instituted against him in which an order for his dispossession and recovery of compensation was passed on 26.12.2023. The affected person had filed an application for setting aside the order which has been disposed off by means of an order dated 23.02.2026 and notice has already been issued to

the encroacher.

5. A copy of written instructions is taken on record.

6. Accordingly, the present petition is **disposed off** by issuing a direction to the Tehsildar, Tiloi, Amethi to ensure compliance of order dated 26.12.2023 passed in Case No.T202104710803955 expeditiously, in accordance with law, without granting any unnecessary adjournment to any of the parties and by fixing dates at short intervals.

February 25, 2026

-Amit K-

(Subhash Vidyarthi,J.)